

**HIGH COURT OF UTTARANCHAL AT NAINITAL**  
**NOTIFICATION**

No. 104 / UHC/Admin.A. /2004

**Dated: July 05, 2004.**

Pursuant to Notification No.790/XXVII (5)/ Trade Tax/2004 dated 30.06.2004, issued by the Government of Uttaranchal, Dehradun, Sri R.M.Bajapi, District Judge, Udham Singh Nagar to be the Chairman, Trade Tax Tribunal, Uttaranchal vice Smt. Indira Ashish.

**By Order of the Court**

Sd/-  
(V.K.Maheshwari)  
Registrar General.